

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.71 of 2012**

**Dated : 11<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors**

**....Respondent(s)**

**Counsel for the Appellant (s) :**

**Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri**  
**Ms. Swagatika Saho Mishra**

**ORDER**

It is stated that the service is complete and affidavit of service has also been filed. But nobody has entered appearance on behalf of the Respondents.

Post the matter on **01.08.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**